Ui« Central Government for clearance and since when;

(b) how many of them are conven tional and how many are nonconventional; and

(c) what are the reasons for the delay in clearing th© projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHATGI): (a) to (c) The following schemes from Karnataka have been accorded techno-economic clearance by the Central Electricity Authority and are awaiting Investment Approval of the Planning Commission: —

S. Schent	Date of clearance by CEA
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1. Diesel Generating Sets	Sept. 1985
2. Gas Turbines Plant in Bangalore	July, 1985
3. Sharavati Tail Race	Oct. ,1983

The approval of the projects is contingent on factors including the availability of requisite clearances/inputs and adequate resources which requires close consultations with the State Authorities.

In addition to the above, schemes for Mangalore Thermal Power Station and Raichur Thermal Power Station (Unit-IV) are under appraisal in the Central Electri city Authority in consultation with State Authorities and other concern ed agencies. These schemes were received in the Central Electricity Authority in 1985. The techno-economic clearances can be accorded only after all n^ecessary inputs have been tied and requisite clearances became available. All the above are conventional power projec's.

Oi] refineries In combined sector

1241. SHRI M. VINCENT: Will the Minister of PETROLEUM AND NATU RAL GAS be pleased to state:

(a) whether Government have any plan for the establishment of new oil refineries in the combined sector (private and public);

(b) if so, whether Government have given a wide publicity and invited private investors for such combined participation; and

(c) whether Government propose to establish one such _{re}finery in Tamil Nadu?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER, AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHATGI): (a) and (b) Through a Press Note dated 20th September, 1985, Government had indicated its decision regarding" setting up of joint venture refineries at Karnal and Mangalore only.

(c) At present there is no proposal to set up such a refinery in Tamil Nadu.

Production of two wheeler scooters

1242. SHRI KALPNATH RAI; Will the Minister of INDUSTRY be pleased to state:

(a) the number of companies engaged in the production of two wheeler scooters in the country and their respective pro duction capacities; and

(b) the total production of two wheeler scooters during the last "year and the ex pected production thereof by the end of th» current financial year?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) The two wheeler industry has been broad-banded and the manu-featurers are at liberty to manufacture any tpye of two wheeler vehicle within their licensed capacity taking into account the demand of a vehicle in the